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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1393/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Ajax Projects Private Limited
V/s.
Gitanjali Jewellery Retail Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
11	<i>Dinesh Kumar</i> <i>Dubey</i> <i>Ravi Agarwal</i>	<i>Adm. for the</i> <i>Corporate</i> <i>Respondent</i>	<i>Ravi Agarwal</i>

ORDER

CP No. 1393/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

Both sides made their submissions, during which, when this Bench questioned about the maintainability of this Petition, the Counsel for the Petitioner sought some time for taking instruction from the party, at her request, list this matter for reporting on 18.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)